GOVERNMENT OF INDIA CHEMICALS AND FERTILIZERS LOK SABHA

STARRED QUESTION NO:44 ANSWERED ON:24.11.2011 MEDICINES DRUGS IN NLEM Gowda Shri D.B. Chandre;Mirdha Dr. Jyoti

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the names of the medicines/drugs listed in the National List of Essential Medicines(NLEM);

(b) whether the prices of only 74 medicines are controlled by the National Pharmaceutical Pricing Authority(NPPA);

(c) if so, the details thereof alongwith the reasons therefor;

(d) whether the Government has framed a new draft Pharmaceutical Policy in order to bring all the drugs/medicines in the National List of Essential Medicines(NLEM) under a price control regime;

(e) if so, the details thereof; and

(f) the time by which the aforesaid policy is likely to be implemented?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PARTS (a) to ffl OF THE LOK SABHA STARRED QUESTION NO. 44 FOR ANSWER ON 24.11.2011 REGARDING MEDICINES/DRUGS IN NLEM

(a): The names of 348 medicines appearing in National List of Essential Medicines (NLEM), 2011 is on the Ministry of Health & Family Welfare's website www.mohfw.nic.in. A list is at Annexure-I.

(b): The prices of 74 bulk drugs, as per Drugs (Prices Control) Order, 1995 (DPCO-95) are controlled by NPPA.

(c): The names of 74 bulk drugs which are controlled by National Pharmaceutical Pricing Authority (NPPA) as per the provisions of Drugs (Prices Control) Order, 1995 (DPCO-95) are given at Annexure-II. These drugs are based on the criteria of market share of the drugs/ monopoly of formulator in the market.

(d)&(e): The Department of Pharmaceuticals has prepared a draft National Pharmaceutical Pricing Policy, 2011[NPPP-2011] based on the criteria of essentiality and requirements as stipulated by Ministry of Health & Family Welfare. The draft National Pharmaceutical Pricing Policy, 2011[NPPP-2011] has been circulated among the concerned Ministries/Stakeholders. The draft Policy is also available for comments of any other interested person on the Department's website www.pharmaceuticals.gov.in. In the draft policy it is proposed to bring the NLEM-2011 & associated medicines under price control.

(f): No definite time frame can be indicated, as feedback on the draft policy has been asked from various Ministries/Departments of the Government of India & other Stakeholders by 30.11.2011. Thereafter a final draft policy would be prepared considering the feedback.